

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:6705  
ANSWERED ON:07.05.2015  
TRAINING FOR LAWYERS AND PARALEGAL WORKERS  
Bharathi Mohan Shri R.K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to impart any training to the paralegal workers and panel lawyers in the country;
- (b) if so, the details thereof and the allocation/utilization of funds thereon;
- (c) the present status of progress made on the second phase of the project on Access to justice for Marginalised People in collaboration with the United Nations Development Programme; and
- (d) the time by which the said project is likely to be completed?

**Answer**

MINISTRY OF LAW AND JUSTICE (SHRI.D.V.SADANANDA GOWDA)

- (a) to (d) The information is being collected and will be laid on the Table of the House.